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have participated in M.R.A. conference

Several Hon. Members rose-

Shrimati Renu Chakravartty: My question has not been answered.

Mr. Deputy-Speaker: How is it possible to answer the question if four members stand up at a time? Until 1 call upon the member concerned, questions should not be put. She may put the question now.

Shrimati Renu Chakravartty: Is it also proposed in this case to gather information about those who have been participating in the M.R.A. Confer-

Shri Datar: In the first place this question is entirely irrelevant; secondly, M.R.A. is not a political body at all. These peace conferences were sponsored by political bodies.

Shri G. P. Sinha: May I know, Sir, whether Soviet propaganda or Com-munist propaganda is being carried on in any of these peace conferences?

Shri Datar: That is exactly the reason.

Shri S. V. Ramaswamy: Is it a fact that all these conferences are being held behind the iron curtain?

Shri Raghuramaiah: May I know whether the Soviet Government is offi-cially behind this, or only the Communist Party?

Shri Datar: Anyway, so far as we are concerned, the Communist Party is behind this. It has to be considered or , guessed whether the Soviet Govern-ment is behind it.

Shrimati Renu Chakravartty: 1s the Government aware, Sir, that the Communist Party is not behind it; it is in the forefront of it?

Shri A. N. Vidyalankar: May I know that other members also, apart from the members of the Communist Party are taking part in this movement?

Shri Datar: Others also have sometimes taken part in the movement thinking honestly, but misguidedly, that it was a peace conference.

Shri S. V. Ramaswamy: Are all these peace conferences held behind the Iron Curtain?.....

My question has not been answered.

Mr. Deputy-Speaker: The hon. member does not expect an answer.

Shri A. N. Vidyalankar: Does the Government think that the other persons who take part in this movement are all misguided people?

The Minister of Home Affairs and States (Dr. Katju): It all depends upon the persons.

Shri K. K. Basu rose-

Mr. Deputy-Speaker: We shall go to the next question. Let me not be misunderstood.

Take, for instance, the previous question: I am not against stenographers. But I thought that that question had been sufficiently answered. So far as this question also is concerned, I feel that there has been sufficient supplementaries.

LOAN OF AIRCRAFT ENGINEERS

*743. Shri M. R. Krishna: Will the Minister of **Defence** be pleased to state whether any country has lent her engineers to India to help her to manufacture modern aircraft for active service?

The Deputy Minister of Defence (Shri Satish Chandra): No technicians have been borrowed from any foreign Government. The Hindustan Aircraft Ltd., have, however, engaged the services on contract of five foreign engi-Deers

Shri Raghunath Singh: Who are these foreign engineers-Americans or Englishmen?

Shri Satish Chandra: Two of them are British and three Americans.

Shri M. R. Krishna: What are the conditions under which these experts are loaned to India and what is the total amount expected to be spent on them for the whole term?

Shri Satish Chandra: I have said that they are engaged by the Hindustan Aircraft Ltd., on a contract basis. Their services have not been lent by any Government. If the hon, member wants to know their monthly salaries and allowances I shall read out in each case. It will have to be calculated as to how much it will cost during the whole term. I have not got the total figure here. They are still in the employment of the Hindustan Air-craft and until they complete their periods of contract, I cannot give the total figure.

Shri B. S. Murthy: May I know. Sir. whether any Indian aircraft engineers are also employed by the Hindustan Aircraft Ltd. and whether their service conditions are comparable with those of foreign experts employed by them?

Shri Satish Chandra: There are many Indian engineers in Hindustan Aircrait Ltd. Out of dozens of engineers there are only five foreign engineers who are employed on a contract basis. The conditions of service of the Indian engineers compare very favourably with those of the Indian engineers employed in other industrial concerns.

Oral Answers

Shri Nanadas: May we know the monthly salaries of these foreign experts and the highest salary drawn by an Indian engineer?

Shri Satish Chandra: I can give the salaries of the foreign experts just now. If the hon, member wants to know the salaries of Indian engineers, probably he will have to give notice of another question.

Shri K. K. Basu: May I know whether the aircraft designed by the Hindustan Aircraft Factory were designed by the foreigners or Indian nationals?

Shri Satish Chandra: It is rather difficult to say. All these engineers work together. The Chief Production Engineer of the Hindustan Aircraft today is a Brilisher and other engineers work under his guidance. It is difficult to name a particular man that he is responsible for the designing of the aircraft when so many engineers and technicians work together.

Mr. Deputy-Speaker: Why does the Deputy Minister go on arguing? He must merely state one or two facts and keep quiet.

Shri Sarangadhar Das: Is there any condition in the agreement with these foreign experts that they should train Indians sufficiently to take over their job before they go away?

Shri Satish Chandra: Of course, the Indian engineers are working with them and will take over these duties in due course.

Shri K. K. Basu: Is the Government in a position to contradict that these new designs were made by the Britishers and were not made by Indians as claimed by Government?

Mr. Deputy-Speaker: I am not going to allow that question.

Shri Punnoose: Are Government satisfied that these foreign experts were brought because Indian experts were not available?

Shri Satish Chandra: Exactly so. An aircraft was never produced before in India.

HINDI SIKSHA SAMITI

- *744. Shri S. N. Das: Will the Minister of Education be pleased to state:
- (a) what is the nature of work done so far by the Hindi Siksha Samiti appointed in January, 1952;
- (b) whether the Samiti has made any recommendations to the Central Government:
- (c) the nature of the recommendations made and the extent to which they have been accepted and implemented by Government; and
- (d) how many sittings of this Samiti have been held so far?

The Deputy Minister of Resources and Scientific Research (Shri K. D. Malaviya): (a) The Hindi Shiksha Samiti is an advisory body set up with a view to advise the Central Government from time to time on matters relating to promotion and propagation of Hindi in the non-Hindi speaking areas of the country.

- (b) Yes.
- (c) The following recommendations were made by the Samiti to the Central Government in its first meeting held in January, 1952:—
- (i) To set up three sub-Committees one each to report on (1) the system of Hindi Examinations conducted at present by the Hindi Organisations, (2) the need of a basic grammar of Hindi language suitable for teaching Hindi to non-Hindi speaking people, and (3) proposal with regard to propaganda of Hindi in the non-Hindi areas.
- (ii) To help the Akhil Bhartiya Hindi Parishad, New Delhi for starting a Training School for Hindi teachers at Agra.
- (iii) To procure Hindi text-books prescribed by Hindi Organisations for the Hindi Library of the Ministry of Education.
- (iv) To take steps for oreparing a dictionary of basic Hindi words.

Out of these recommendations (i) to (iii) have been accepted and implemented. Recommendation No. (iv) has been accepted and steps are now being taken to implement it.

(d) Two.

श्री एस॰ एन॰ दास: क्या में यह जान सकता हूं कि जब इस सिमिति का निर्माण किया गया था तो वह शिक्षा सिचवालय की